

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 17.09.2019

Office Memorandum

Subject: -Weekly Report in respect of important developments in CBIC for the week – 09.09.2019 to 13.09.2019- reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 09.09.2019 to 13.09.2019

1. Administrative Changes:-

- Order regarding promotion of Shri T.Subbiah Nadar, Assistant Commissioner (Ad-hoc)(retired) to the grade of Deputy Commissioner of Customs and Central Excise on Ad-hoc and notional basis w.e.f. 07.07.2001, has been issued vide Office Order No. 126/2019 dated 11.09.2019.
- Order regarding Link officer arrangement for the Joint Secretary/Commissioner level officers posted in Central Board of Indirect Taxes and Customs (CBIC), has been issued vide Office Order No. 127/2019 dated 11.09.2019.
- Order regarding grant of ante-dated promotion to the officers in the grade of Deputy Commissioner of Customs and Central Excise on purely ad-hoc basis, has been issued vide Office Order No. 128/2019 dated 11.09.2019.
- Order regarding promotion of Shri Raj Kumar (DoB: 27.07.1968) to the grade of Principal Commissioner of Customs and Central Excise on regular basis, has been issued vide Office Order No. 129/2019 dated 12.09.2019.

2. Legislative Changes: -

- Notification No. 65/2019 dated 13.09.2019, F.No.434.20.2017-Cus.IV regarding Published in the Gazette at the India extraordinary/Part-II Section 3 Sub Section I vide number GSR 193(E) dated 2nd April, 1997.
- Notification No.36/2019-Cus(ADD), dated 14.09.2019 seeking to rescind Notification No.11/2015-Customs (ADD) dated 11th April, 2015.
- Notification No.37/2019-Cus(ADD), dated 14.09.2019 seeking to impose the definitive anti-dumping duty on the imports of “Electrical insulators” originating in, or/and exported from China PR.
- Circular No.31/2019-Customs dated 13.09.2019 regarding Revised Norms for Execution of Bank Guarantee under Advance Authorisation, DFIA and EPCG Schemes.

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

Copy for information to: Commissioner (CX)/ Commissioner (ST)/ Commissioner (Legal)/ Commissioner (PAC)/ Commissioner (Cus &EP), Commissioner (RI&I)/Commissioner (GST) /Commissioner(DTSPS) / JS(Admn)/ JS(Cus)/ JS(TRU-I)/JS(TRU-II)/JS (Review)/JS (DBK)/Web-Master.

